

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †1222
TO BE ANSWERED ON- 11/12/2023

SCHEME FOR TRIBAL STUDENTS

†1222. SHRIMATI DELKAR KALABEN
MOHANBHAI:

Will the Minister of TRIBAL AFFAIRS be pleased to state: -

- (a) the details of the schemes being implemented for the Tribal students in various States of the country;
- (b) the details of the beneficiaries under the said schemes during the last four years, State-wise and scheme-wise; and
- (c) the details of the funds allocated and utilized for the said schemes during the last three years, State-wise including Dadra and Nagar Haveli and Daman and Diu?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI BISHWESWAR TUDU)

(a) to (c): The Ministry of Tribal Affairs is implementing the following Scholarship Schemes to promote and encourage basic and higher education amongst ST population.

- i) Pre-Matric Scholarship for ST students (Class IX and X)

It is a Centrally Sponsored Scheme implemented through respective State/UT administrations. This is an open-ended Scheme covering all ST students studying in Std. IXth & Xth, whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

- ii) Post Matric Scholarship for ST students (Class XI and above)

It is a Centrally Sponsored Scheme implemented through respective Ste/UT administrations. This is an open-ended Scheme covering all ST students studying in in class XI and above, whose parental annual income is up to Rs. 2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

- iii) National Scholarship Scheme for Higher Education of ST Students (Top Class Scholarship Scheme).

Under this Scheme, Scholarship is provided for pursuing Graduate/Post Graduate courses in the selected top-class Government and Non-Government Institutes in professional fields such as Management, Medicine, Engineering, Information Technology, Law etc. All the ST students, with annual parental income of less than 6 lakhs per annum and studying in the 252 such notified institutes are eligible to receive scholarship.

IV. National Fellowship Scheme for Higher Education of ST Students

It is a Central Sector Scheme, fully funded by Ministry of Tribal Affairs to grant scholarship to meritorious ST students for pursuing M.Phil or Ph.D in India after completion of Master degree. The total number of fresh fellowships for M.Phil/M.Phil+PhD/Ph.D every year will be 750. ST students with a minimum of 55% marks in Master Degree up to the age of 36 years are eligible to apply for fellowship under the Scheme. The value of fellowship is at par with UGC rates.

(v) National Overseas Scholarship (NOS):

This is a Central Sector Scheme, fully funded and administered by the Ministry of Tribal Affairs, GOI, through Ministry of External Affairs. Under the scheme, 20 students are selected every year for pursuing Master's Degree, Ph.D and Post-Doctoral Research in top 1000 World ranking Universities abroad. ST students with family annual income not exceeding Rs.6,00,000/- are eligible to apply.

Under Central Sector Schemes, funds are directly released by the Ministry to the beneficiaries and institutions. Funds are not allocated state-wise.

Details of State-wise beneficiaries under these schemes during the last four years is given at **Annexure-I**

II. EKLAVYA MODEL RESIDENTIAL SCHOOL (EMRS)

Ministry of Tribal Affairs is implementing Central Sector Scheme of Eklavya Model Residential School (EMRS) for providing quality education to tribal students in their own environment with special facilities for preserving local art and culture. For the first time since independence, in 2019, Government of India gave special attention to tribal education and decided to set up an EMRS in each block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011) in remote, forest areas, hilly and difficult areas. Accordingly, Ministry has set the target to set up 740 EMRSs to enroll around 3.5 lakh ST students across the country. National Education Society for Tribal Students (NESTS), an autonomous organization, has been established to manage and implement the scheme of EMRS. As on date, a total number of 694 EMRSs have been sanctioned across the country, out of which 401 are functional benefitting about 118982 students.

III. GRANT IN AID TO VOLUNTARY ORGANIZATIONS WORKING FOR THE WELFARE OF STS

Ministry of Tribal Affairs is administering the scheme of "Grant in Aid to Voluntary Organizations working for the welfare of STs". The prime objective of the scheme is to enhance the reach of welfare schemes of the Government and fill gaps in the sectors such as education, health & livelihood through the efforts of voluntary organizations. The grants are provided to the non-governmental organizations as per guidelines, on application in a prescribed format providing relevant information, duly recommended by district and state authorities.

Annexure – I refer part (a) to (c) Lok Sabha Unstarred Question No. †1222 to be answered on 11/12/2023 by Shrimati Delkar Kalaben Mohanbhai regarding “Scheme for Tribal Students”.

DETAILS OF BENEFICIARIES FOR THE YEAR 2019-20 TO 2022-23 UNDER NATIONAL SCHOLARSHIP–(TOP CLASS)

2019-20	2020-21	2021-22	2022-23
Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
1914	2449	2751	2828

DETAILS OF BENEFICIARIES FOR THE YEAR 2019-20 TO 2022-23 UNDER "NATIONAL FELLOWSHIP FOR ST STUDENTS"

2019-20	2020-21	2021-22	2022-23
Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
2552	2625	2693	2938

DETAILS OF BENEFICIARIES FOR THE YEAR 2019-20 TO 2022-23 UNDER NATIONAL OVERSEAS SCHOLARSHIP FOR ST STUDENTS

2019-20	2020-21	2021-22	2022-23
Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
29	30	46	44

DETAILS OF BENEFICIARIES FOR THE YEAR 2019-20 TO 2022-23 UNDER PRE-MATRIC SCHOLARSHIP SCHEME

Sl.No.	State Name	A.Y. 2019-20	A.Y.2020-21	A.Y.2021-22	A.Y.2022-23
		Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
1	ANDAMAN AND NICOBAR ISLANDS	247	278	199	450
2	ANDHRA PRADESH	28124	26676	35364	38900
3	ARUNACHAL PRADESH	1979	5849	5811	6120
4	ASSAM	2869	2710	2656	4767
5	BIHAR	39206	51818	42679	23138
6	CHHATTISGARH	143986	134262	136546	90987
7	DNH & DD	5421	2760	2167	2017
8	GOA	3332	2504	2600	2108
9	GUJARAT	180123	160037	182679	102797
10	HIMACHAL PRADESH	2709	1846	2160	2479
11	JAMMU AND KASHMIR	1362	2621	5883	4999
12	JHARKHAND	106761	83511	136830	114875
13	KARNATAKA	87364	72626	92742	80477
14	KERALA	7858	9880	7071	7640
15	LADAKH	*	421	1439	761
16	MADHYA PRADESH	318870	314356	367454	416596
17	MANIPUR	24760	2368	3038	NR
18	MEGHALAYA	136	616	2344	1776
19	MIZORAM	16890	11046	8148	10210
20	NAGALAND	1500	446	1354	NR
21	ODISHA	219875	173833	137545	198038
22	PUDUCHERRY	60	19	38	NR
23	RAJASTHAN	184163	215040	191728	44471
24	SIKKIM	415	414	296	355
25	TAMIL NADU	13423	14822	16854	16854
26	TELANGANA	10412	7623	3175	225
27	TRIPURA	10980	9404	17544	15279
28	UTTAR PRADESH	**	1874	3528	1605
29	UTTARAKHAND	287	5081	1287	1584
30	WEST BENGAL	37333	30050	10454	18767
	Total	1450445	1344791	1421613	1208275

* UT was part of J&K

** The State availed funds from 2020-21

DETAILS OF BENEFICIARIES COVERED FOR THE YEAR 2019-20 TO 2022-23 UNDER POST-MATRIC SCHOLARSHIP SCHEME

Sl.No.	State Name	A.Y. 2019-20	A.Y. 2020-21	A.Y. 2021-22	A.Y. 2022-23
		Beneficiaries	Beneficiaries	Beneficiaries	Beneficiaries
1	ANDAMAN & NICOBAR ISLANDS	449	312	332	170
2	ANDHRA PRADESH	158195	71820	117089	220440
3	ARUNACHAL PRADESH	20500	31916	44144	46719
4	ASSAM	25163	54846	74408	74171
5	BIHAR	5675	9006	16027	NR
6	CHHATTISGARH	144453	140163	173228	162336
7	DNH & DD	5969	3549	3352	2208
8	GOA	5870	4833	4047	4452
9	GUJARAT	202667	202413	259360	179226
10	HIMACHAL PRADESH	3009	2415	3282	4254
11	JAMMU & KASHMIR	10685	4940	8264	10772
12	JHARKHAND	79823	78755	119698	85918
13	KARNATAKA	118083	112038	133748	131454
14	KERALA	16583	15820	14558	10769
15	LADAKH	**	8200	8631	8619
16	MADHYA PRADESH	244126	279722	426996	220440
17	MAHARASHTRA	139550	157503	105693	154517
18	MANIPUR	30969	39787	47793	54962
19	MEGHALAYA	6159	16399	58443	64287
20	MIZORAM	38174	33798	42575	18861
21	NAGALAND	40164	37183	40744	40840
22	ODISHA	171532	155309	154347	202291
23	PUDUCHERRY	23	22	50	NR
24	RAJASTHAN	286652	206011	188614	221510
25	SIKKIM	4431	3488	4457	5348
26	TAMIL NADU	29478	20324	24441	22529
27	TELANGANA	129243	118347	126708	114911
28	TRIPURA	23720	26092	35921	37914
29	UTTAR PRADESH	17984	19782	1566	6427
30	UTTARAKHAND	8631	8396	3760	3062
31	WEST BENGAL	62234	58156	2690	61767
	Total	2030194	1921345	2244966	2171174

**UT was part of J&K

DETAILS OF BENEFICIARIES COVERED FOR THE YEAR 2019-20 TO 2022-23 UNDER EKALAVYA MODEL RESIDENTIAL SCHOOL (EMRS)

S. No.	State	Sanctioned	Functional EMRSs	Enrolment			
				2019-20	2020-21	2021-22	2022-23
1	Andhra Pradesh	28	28	3424	4609	5795	7087
2	Arunachal Pradesh	10	3	208	100	220	290
3	Assam	14	1	480	480	480	Not Reported
4	Bihar	3	0	0	0	0	0
5	Chhattisgarh	74	73	7961	11519	15581	19123
6	Dadra & Nagar Haveli and Daman & Diu	1	1	0	120	179	238
7	Gujarat	43	34	10156	10974	10973	10985
8	Himachal Pradesh	4	4	312	422	552	673
9	Jammu & Kashmir	6	6	0	0	0	294
10	Jharkhand	89	7	3558	3084	3051	3201
11	Karnataka	12	12	3053	3638	4027	4185
12	Kerala	4	4	535	520	560	697
13	Ladakh	3	0	0	0	0	0
14	Madhya Pradesh	70	63	12946	20657	23393	24281
15	Maharashtra	37	37	5067	6272	7062	8048
16	Manipur	21	3	1440	1439	1431	1440
17	Meghalaya	27	0	0	0	0	0
18	Mizoram	17	6	396	856	1061	1250
19	Nagaland	22	3	619	640	671	681
20	Odisha	106	32	5821	6711	7317	8495
21	Rajasthan	31	30	4947	5938	7224	8222
22	Sikkim	4	4	979	987	1008	1131
23	Tamil Nadu	8	8	2186	2506	2867	2488
24	Telangana	23	23	3960	5815	6795	7113
25	Tripura	21	6	1740	1824	1899	1984
26	Uttar Pradesh	4	2	473	495	480	617
27	Uttarakhand	4	4	393	514	765	752
28	West Bengal	8	7	2737	400	2072	Not Reported
Grand Total		694	401	73391	90520	105463	113275

DETAILS OF BENEFICIARIES COVERED FOR THE YEAR 2019-20 TO 2022-23 UNDER THE SCHEME OF "GRANT-IN-AID TO VOLUNTARY ORGANIZATIONS WORKING FOR WELFARE OF STs

State	2019-20	2020-21	2021-22	2022-23
ANDHRA PRADESH	16645	16650	25750	16123
ARUNACHAL PRADESH	200478	141222	12893	3797
ASSAM	81279	58514	80770	59256
CHHATTISGARH	1745	8762	16317	400
DELHI	50	50	50	-
GUJARAT	83935	90771	106142	72677
HIMACHAL PRADESH	1134	1386	1391	956
JAMMU AND KASHMIR	-	140	140	-
JHARKHAND	246172	158836	148950	155095
KARNATAKA	60805	52867	55763	45270
KERALA	111038	77798	83501	82752
LADAKH	172	947	380	-
MADHYA PRADESH	3124	4081	2996	2790
MAHARASHTRA	3588	14045	24481	3138
MANIPUR	26676	7658	19138	10312
MEGHALAYA	74544	87620	128513	79457
MIZORAM	2938	2466	1040	-
ODISHA	71441	70885	71740	28633
RAJASTHAN	1016	1519	1727	-
SIKKIM	301	301	-	-
TAMIL NADU	82682	80823	98659	29805
TELANGANA	393	418	96	-
TRIPURA	200	821	189	89
UTTAR PRADESH	242	242	242	-
UTTARAKHAND	1707	493	200	200
WEST BENGAL	102608	96178	117317	116152
TOTAL	1174913	975493	998385	706902

DETAILS OF FUNDS RELEASED DURING 2020-21 TO 2022-23 UNDER THE SCHEME
"SCHOLARSHIP FOR HIGHER EDUCATION (TOP CLASS EDU)

(Rs. In Crore)

2020-21	2021-22	2022-23
Fund Released	Fund Released	Fund Released
29.3	35.17	34.48

DETAILS OF FUNDS RELEASED DURING THE LAST THREE YEARS UNDER THE SCHEME
"NATIONAL FELLOWSHIP FOR ST STUDENTS"

(Rs. In Crore)

2020-21	2021-22	2022-23
Fund Released	Fund Released	Fund Released
90.70	84.83	110.52

DETAILS OF FUNDS RELEASED DURING 2020-21 TO 2022-23 UNDER THE NATIONAL
OVERSEAS SCHOLARSHIP SCHEM FOR ST STUDENTS

(Rs. In Crore)

2020-21	2021-22	2022-23
Fund Released	Fund Released	Fund Released
4.76	4.95	4.00

DETAILS OF FUND RELEASED DURING 2020-21 TO 2022-23 UNDER PRE-MATRIC SCHEME

[Rs in Lakh]

Sl.No.	State Name	A.Y.2020-21	A.Y.2021-22	A.Y.2022-23
1	ANDAMAN AND NICOBAR ISLANDS	6.75	8.03	13.50
2	ANDHRA PRADESH	2800.99	3447.99	3792.75
3	ARUNACHAL PRADESH	74.63	142.49	257.62
4	ASSAM	17.27	102.19	107.41
5	BIHAR	699.54	768.22	416.48
6	CHHATTISGARH	2668.04	2492.25	2393.01
7	DNH & DD	105.80	59.46	52.02
8	GOA	57.41	45.11	27.00
9	GUJARAT	3670.43	4307.92	2679.05
10	HIMACHAL PRADESH	63.41	44.96	67.17
11	JAMMU AND KASHMIR	70.77	142.64	135.96
12	JHARKHAND	1411.24	1164.27	3877.03
13	KARNATAKA	590.17	2086.69	1147.68
14	KERALA	229.36	188.02	210.80

15	LADAKH	53.09	63.41	23.19
16	MADHYA PRADESH	7073.01	8817.93	10114.34
17	MANIPUR	65.59	80.26	0.00
18	MEGHALAYA	17.05	74.46	41.02
19	MIZORAM	354.22	450.18	343.59
20	NAGALAND	20.25	36.56	0.00
21	ODISHA	6576.83	4783.46	6576.60
22	PUDUCHERRY	0.58	17.94	0.00
23	RAJASTHAN	4768.63	4837.14	1354.88
24	SIKKIM	3.12	7.87	9.97
25	TAMIL NADU	296.59	369.37	387.85
26	TELANGANA	17.06	223.50	4.28
27	TRIPURA	252.09	542.63	652.68
28	UTTAR PRADESH	56.88	31.29	31.11
29	UTTARAKHAND	94.74	21.84	26.87
30	WEST BENGAL	692.80	514.85	901.16
	Total	32808.34	35872.92	35645.01

DETAILS OF FUND RELEASED DURING 2020-21 TO 2022-23 UNDER POST-MATRIC SCHEME
[Rs in Lakh]

Sl.No.	State Name	A.Y. 2020-21	A.Y. 2021-22	A.Y. 2022-23
		Fund Released	Fund Released	Fund Released
1	ANDAMAN & NICOBAR ISLANDS	9.10	10.34	4.10
2	ANDHRA PRADESH	6906.99	11661.17	6413.67
3	ARUNACHAL PRADESH	8117.43	10168.77	11262.04
4	ASSAM	5413.54	3168.87	6845.48
5	BIHAR	0.00	751.30	0.00
6	CHHATTISGARH	6023.73	5119.26	7305.66
7	DNH & DD	653.24	517.19	493.31
8	GOA	684.42	430.66	236.87
9	GUJARAT	24889.00	36801.38	23948.55
10	HIMACHAL PRADESH	456.57	519.61	758.00
11	JAMMU & KASHMIR	685.39	709.00	258.61
12	JHARKHAND	5366.00	4829.40	12082.04
13	KARNATAKA	12276.20	9148.21	4319.41
14	KERALA	1866.83	1305.91	1118.03
15	LADAKH	1476.00	1476.00	1945.09
16	MADHYA PRADESH	15130.36	26537.64	25096.53
17	MAHARASHTRA	18952.66	22876.13	21362.78
18	MANIPUR	3103.15	4768.72	2742.01
19	MEGHALAYA	2634.62	9386.34	5233.45
20	MIZORAM	2205.17	3615.07	3611.37
21	NAGALAND	3378.44	3614.22	2108.38
22	ODISHA	13198.71	21146.77	10902.76
23	PUDUCHERRY	5.63	17.94	0.00
24	RAJASTHAN	17388.11	14147.23	24281.25
25	SIKKIM	786.16	932.65	503.80
26	TAMIL NADU	3348.75	2505.84	2631.14
27	TELANGANA	9421.27	18886.77	7790.79
28	TRIPURA	4965.64	5560.63	6058.34
29	UTTAR PRADESH	507.28	39.17	999.95
30	UTTARAKHAND	552.38	455.72	252.32
31	WEST BENGAL	2963.80	1655.65	3055.76
	Total	173366.57	222763.55	193621.49

DETAILS OF FUND RELEASED DURING 2020-21 TO 2022-23 UNDER EKALAVYA MODEL RESIDENTIAL SCHOOL (EMRS)

Financial year	2020-21	2021-22	2022-23
Fund released to NESTS	1199.98 cr.	1057.74 cr.	1999.90 cr.
Ministry releases funds to NESTS and NESTS further releases funds to States/ UTs/ PSUs/ Construction Agencies/ State Societies as per their requirements for construction of EMRSs and recurring cost for running of the schools. Funds released by the Ministry to NESTS for EMRSs across the country, including Dadra and Nagar Haveli and Daman and Diu, during the last three years are as under:			

DETAILS OF FUND RELEASED DURING 2020-21 TO 2022-23 UNDER THE SCHEME OF "GRANT IN AID TO NON-GOVERNMENTAL ORGANIZATIONS / VOLUNTARY ORGANISATIONS WORKING FOR THE WELFARE OF SCHEDULED TRIBES"

State	2020-21	2021-22	2022-23
ANDHRA PRADESH	50.26	162.29	183.01
ARUNACHAL PRADESH	271.84	237.79	213.91
ASSAM	40.62	185.12	214.46
CHATTISGARH	49.00	130.37	138.42
DELHI	13.16	14.29	8.31
GUJARAT	120.98	104.03	284.73
HIMACHAL PRADESH	224.25	131.55	226.02
JAMMU AND KASHMIR	46.39	26.73	36.76
JHARKHAND	501.37	697.12	881.91
KARNATAKA	116.51	222.94	290.59
KERALA	120.82	142.81	129.48
LADAKH	0.00	43.09	74.33
MADHYA PRADESH	223.89	1102.69	1091.13
MAHARASHTRA	402.57	673.98	1358.81
MANIPUR	280.92	602.03	207.54
MEGHALAYA	845.01	776.02	2132.05
MIZORAM	69.64	111.51	51.50
ODISHA	1536.82	2424.82	2049.49
RAJASTHAN	189.80	101.66	269.21
SIKKIM	9.46	27.18	46.81
TAMIL NADU	117.03	274.74	250.31
TELANGANA	54.82	56.64	39.99
TRIPURA	33.54	1.56	95.69
UTTAR PRADESH	112.23	32.21	61.49
UTTARAKHAND	48.54	64.22	112.93
WEST BENGAL	470.51	577.61	476.10
TOTAL	5950.00	8925.00	10925.00
